

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

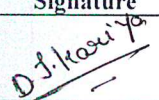
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 576/230/HDB/2019
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Devangi Kasriya (For T. Sujanarayana)	PCB	9704630064	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for T. Sujan kumar	Adv.	916000435	
Riddhy Corse for RD			

R. K. Sahu, Asst. official Uqūdarh.

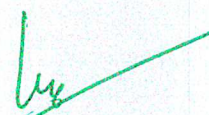


**ORDER**

Counsel for the Petitioner present. Counsel for RD and OL are present. Counsel for the Petitioner prayed time for furnishing additional information required by RD. At her request, time is enlarged. Put up the matter on 17.12.2019.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**